

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 74 of 2012**  
**in**  
**D.F.R. No. 153 OF 2012**

**Dated: 2<sup>nd</sup> March, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Shree Durga Woolen Finishers & Ors. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Sanjeev Narula,**  
**Mr. Deepak Sharma**

**ORDER**

**I.A. No. 74 of 2012**  
***(Condone delay Application)***

Issue notice to the Respondents returnable on 20.03.2012.

Dasti service is permitted.

Post the matter on **20.03.2012.**

**( Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vs